

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:318
ANSWERED ON:23.11.2012
MINING IN TRIBAL AREAS
Gowda Shri D.B. Chandre

Will the Minister of MINES be pleased to state:

- (a) whether many State Governments have signed Memorandum of Understanding (MoU) with several companies which are neither owned nor controlled by people belonging to the Scheduled Tribes for mining in tribal areas in violation of the Alienation of Land Transfer Regulation Act;
- (b) if so, the details thereof;
- (c) whether the Government proposes to cancel such mining leases; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF MINES (SHRI DINSHA PATEL)

- (a):The details of Memorandum of Understanding (MoU) signed by the State Governments with companies are not centrally maintained.
- (b)to(d):Does not arise in view of (a) above.